

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 4104
ANSWERED ON 19.12.2024

"HAMARA SHAUCHALAY: HAMARA SAMMAN" CAMPAIGN

4104. SHRI TATKARE SUNIL DATTATREY:

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) whether the Government has launched the campaign 'Hamara Shauchalay: Hamara Samman', by linking sanitation with human rights and universal need for dignity and privacy, especially for women and girls and also to reinforce efforts towards sustaining the nation's Open Defecation Free (ODF) status and if so, the details thereof;

(b) whether the Government has a plan to organise village-level registration drives through camps to ensure that all eligible beneficiaries receive timely sanction orders for toilet construction and if so, the details thereof; and

(c) whether it is true that the Union Government has directed all the State/UT Governments to conduct ground-level surveys to identify existing gaps and expedite the construction of Individual Household Latrines and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) The “Hamara Shauchalay: Hamara Samman” (HSHS) campaign, launched on World Toilet Day on 19th November 2024, concluded on Human Rights Day i.e., 10th December, 2024, highlighting the link between sanitation and fundamental human rights, emphasizing that access to safe toilets is crucial for privacy, safety, and health, particularly for women and girls. The three-week campaign mobilized communities across India, bringing sanitation into the spotlight as a matter of collective pride and responsibility. With over 55,000 events conducted across states and union territories and participation exceeding 41 lakh people, the HSHS campaign achieved remarkable milestones:

- Over 1.6 lakh Community Sanitary Complexes (CSCs) were assessed for functionality, covering more than 70% of existing CSCs.
- Over 3.6 lakh new Individual Household Latrines (IHHLs) were sanctioned.
- Thousands of grassroots events, including Ratri Chaupals and sanitation drives, inspired mass participation.

(b) During the campaign, Department of Drinking Water and Sanitation (DDWS) proposed the States/UTs to distribute sanction letters to IHHL beneficiaries to sustain the Open Defecation Free (ODF) Status. As reported by States/UTs during the Campaign 3.6 Lakh new Individual Household Latrines (IHHLs) were sanctioned to the eligible beneficiaries.

(c) Under Swachh Bharat Mission Grameen (SBMG) Phase-II, provisions have been made for the construction of Individual Household Latrines (IHHLs) for newly emerging households, a key component for sustaining the Open Defecation Free (ODF) status of villages. As sanitation is a State subject, this department offers technical and financial support to States. As part of its regular mandate, the DDWS has advised States and UT to conduct surveys to identify IHHL gaps and ensure toilets are provided to eligible beneficiaries.
